- (ii) G.S.R. 414(E) published in Gazette of India dated the 16th August, 1978, rescinding certain orders mentioned in the Notification issued under the Essential Commodities Act, 1955.
- (iii).G.S.R. 415(E) published in Gazette 'of India dated the 16th August, 1978, rescinding certain orders mentioned in the Notification issued under the Essential Commodities Act, 1955.
- (iv) G.S.R. 416(E) published in Gazette of India dated the 16th August, 1978 rescinding Notification No. G.S.R. 1752 dated the 20th November, 1967.

[Placed in library. Ser No. LT-2739/78]

THERD AND FINAL REPORT OF SHAH COM-NUMON OF INDUREY, MENGRANDUM OF AGTION TAKEN ON THE REPORT, STATE-NENT, ES. HUNDI VERSION OF REPORT AND REFERENCE REPORT OF LAW COMMISSION

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LAOUR (SHRI RAVINDRA VARMA): Sir, on behalf of Shri Shanti Bhushan, I beg to lay on the Table:

- (t) A copy each of the following papers under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:----
- (f) Third and Final Report dated the 6th August, 1978 of Shah Commission of Inquiry set up to inquire into the misuse of authority, excesses and mal-practices committed during the Emergency.
- ((ii) Memorandum of the Action taken by the Government on the above Report.
- (2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Report and the Memorandum of Action taken.

[Placed in library. Set No. LT -- 2740/78]

(3) A copy of the Sixty-sixth Report (Hindi versions) of the Law Commission on Married Women's Propesty Act, 1874. [Placed in library. See No. LT-2741/78]. STATEMENT RE CORRECTION OF ANIWER

THE MINISTER OF STATE IN THE. MINISTRY OF FINANCE (ShRI. ZULFRIQURULLAH): On behalt of. Shri H. M. Patel, I beg to lay on the Table a statement (i) correction the reply given on the 12th May, 1978 to. Unstarred Question No. 10180 by Shri. Ahsan Jafri regarding employees in State Bank of India, Gujarat and (ii) gving. reasons for delay in correcting the reply. [Placed in Library. Ser No. LT-2742/7<sup>1</sup>.],

REPORT OF COMMITTEE ON CONSUMER PRICE INDEX NUMBERS.

THE MINISTER OF PARLIAMIN-TARY AFFAIRS AND LABOUR (SHRL RAVINDRA VARMA): 1 beg to lay on the Table a copy of the Report (Hindi, and English versions) of the Committee on Consumer Price Index Numbers. [Placed in library . See No. LT-2743(78]].

STATEMENT CORRECTING THE INFORMATION RE. AMENDMENT OF EMPLOYMENT OR' CHILDREN ACT

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION., SOCIAL WELFARE AND CULTURE (SHRIMATI RENEXA DEVI BARAKATAKI): I beg to lay on the Table a statement (Ilindi and English versiona) correcting the information given about amendment of Employment of Children Act, in the statement laid on the Table on the 28th August, 1978 in reply to Unstarted Question No. 4053 regarding, recommendations of Working Group on employment of Children. [Pleud in librery Ser No. LT-2744/78].

REVIEW AND ANNUAL REPORT OF JUTE CORPORATION OF INDIA FOR 1976-77 AND STATEMENT RE. DELAY IN LAYING REPORT-

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): I bg to lay on the Table:

- (1) A copy each of the following papers under sub-section (1) of section 619A. of the Companies Act, 1956:---
- (i) Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1976-77.
- (ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General there.n.

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